## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTICE

No.HCM - III/04/2015/89

Dated Shillong, the 31st January, 2018

It is hereby notified to all concerned that Hon'ble Mr. Justice S.R. Sen will not hold Court on the 31st January 2018 & 1st February 2018. Single Bench matters of Hon'ble Mr. Justice S.R. Sen shall be taken up by the Single Bench of Hon'ble the Chief Justice in Court No.1

In view of the above the Division Bench will not sit in both days.

By order

REGISTRAR GENERAL

MEMO No.HCM – III/04/2015/ Copy for information to: - Dated, Shillong the 31st January, 2018

- 1. The Joint Registrar -cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 3. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
- 4. The P.A to Registrar General, High Court of Meghalaya, Shillong.
- 5. The P.S. to the Advocate General, High Court of Meghalaya, Shillong.
- 6. The Registrar (Administration), High Court of Meghalaya, Shillong.
- 7. The Deputy Registrar (Administration/Infrastructure & Accounts), High Court of Meghalaya, Shillong.
- 8. The Chief Librarian, High Court of Meghalaya, Shillong.
- 9. The Assistant Registrar (Recruitment/Accounts/Record), High Court of Meghalaya, Shillong.
- 10. The Superintendent (Judl.), High Court of Meghalaya, Shillong.
- 11. The Central Government Counsel, High Court of Meghalaya, Shillong.
- 12. Mr. \_\_\_\_\_, Sr. Advocate, High Court of Meghalaya, Shillong.
- 13. President / Secretary, High Court Bar Association, Shillong.
- 14. President / Secretary, Shillong Bar Association, Shillong.
- 15. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 16. The Court Masters, High Court of Meghalaya, Shillong.
- 17. Notice Board.
- 18. Office File.

REGISTRAR GENERAL